

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**CCP No. 332/00101/2015  
In Original Application No. 470/2006**

**This, the 13<sup>th</sup> day of March, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)  
Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Rameshwar Tewari, aged about 63 years, Son of Late Gopi Nath Tewari, Resident of 3/2012, Vishal Khand, Gomti Nagar, Lucknow.

..Applicant  
By Advocate : Sri Dharmendra Awasthi for Sri Shireesh Kumar.

Vs.

1. Sri Ashok Lawasa, Presently posted as Secretary, Ministry of Environment and Forests, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
2. Sri Sanjeev Saran, Presently posted as Principal Secretary, Department of Forests, Government of U.P., Civil Secretariat, Vidhan Bhawan, Lucknow.
3. Sri Umendra, Presently posted as Principal Chief Conservator of Forests, Government of U.P., 17, Rana Pratap Marg, Lucknow.

.....Respondents

By Advocate: Sri M.K. Dubey, R- 2&3 is on adjournment.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

Learned counsel for the applicant states that the order dated 06.08.2015 passed by this Tribunal in O.A. No. 470 of 2016 has been fully complied with. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)  
Member (Administrative)**

**(Jasmine Ahmed)  
Member (Judicial)**

JN